

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
-CUM- SPL. JUDGE (PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW
DELHI**

CIRCULAR

Sub: Advisory for self isolation/ quarantine and sanitization of Court Complex.

It has been brought to my notice that Sh. Sudhir Kumar, Ahlmad in the court of Sh. Ramesh Kumar-II, POLC, RADC, New Delhi has been tested positive for COVID-19 contagion. It has also been brought to my notice that Sh. Sudhir Kumar has last attended the office on Monday i.e.21.09.2020.

Considering this situation, Caretaking Branch is directed to carry out deep and regular sanitization of the chamber and Court room No.305 and entire Court Complex.

Sh. Sudhir, Ahlmad is advised to isolate/quarantine himself immediately for a period of 10 days or as per medical advice and take all necessary precautions as per advisory/guidelines of Government of India. He is further requested to intimate the office regarding his health status after expiry of 14 days.

The Judicial Officers and staff members including Sh.Vipin Kholia, Reader, Sh.Prabhakar Mohouriya, PA and Sh. Sunil Kumar, Asstt.Ahlmad who were in close contact with Sh. Sudhir, Ahmad in the court of Sh.Ramesh Kumar-II, POLC, RADC on 21.09.2020 are also advised to isolate/quarantine themselves for a period of 5 days and take all precautionary measures as per advisory/guidelines of Government of India. They will intimate the office regarding status of their health after expiry of 5 days.

This copy is computer generated and does not require signatures.

Sd/-
(SUJATA KOHLI)
PRINCIPAL DISTRICT & SESSIONS
JUDGE,
ROUSE AVENUE DISTRICT COURT, NEW DELHI

No.E14928-15005/Covid-19/NO/D&SJ/RADC/2020

Dated 26.09.2020

Copy forwarded for information and necessary action to:-

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
2. Ld. Principal District & Sessions Judge (HQs), THC, Delhi
3. All Ld. Principal District & Sessions Judges, Delhi/New Delhi
4. All Ld. Judicial Officers, RADC, New Delhi
5. Sh. Virender Singh, Nodal Officer to facilitate the Officers/officials of RADC, New Delhi in getting the treatment in case of emergency.
6. Sh.Ramesh Kumar-II, POLC, RADC, New Delhi.
7. Concerned Officials
8. Care Taker, Care Taking Branch, RADC, New Delhi
9. Administration Branch, RADC, New Delhi
10. All the Branch-in-charges posted in RADC with the directions to inform the staff posted in their branches/courts.
11. Incharge, Lockup, RADC, New Delhi.
12. Computer Branch, RADC for uploading on official website through LAYERS
13. PS to undersigned.
14. Inspector, Police Post, RADC, New Delhi

Sd/-
PRINCIPAL DISTRICT & SESSIONS JUDGE,
ROUSE AVENUE DISTRICT COURT, NEW
DELHI